

Name of the Corporate Debtor: Tirumalla Oil Refinery Private Limited ; Date of Commencement of CIRP: 06-08-2024; List of Creditors as on: 30-08-2024; Name of IP: Mr. Ritesh R Mahajan; Process Number: 1; Last 5 digit of registration number: 10132

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	7	4186416521	7	4186416521	71.24	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	1174551785	3	1174551785	19.99	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	139	61543829	87	23509617	0.40	0	9423679	28610533	Annexure 6
7	Operational creditors (Government Dues)	2	126680620	2	126680620	2.16	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	32	582621702	25	365298788	6.22	0	73588661	143734253	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	1965984	1	175000	0.00	0	1506849	284135	Annexure 9
Total		186	6133780441	125	5876632331	100.00	0	84519189	172628921	